

Defective Case Register from 2026-05-30 to 2026-05-30

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-FAO/18228/2026	KUNAL KUMAR SWAIN	2026-05-30	Or. no. 8 dtd. 29.11.2019 passed in GIA case no. 332/2017 not related to this appeal.
2	D-LAA/24256/2026	RABINDRA NATH DEBATA	2026-05-30	Period of Delay 1232 days.I.A for condonation of delay not Filed.
3	D-CRLMP/11972/2026	RASHMI RANJAN MISHRA	2026-05-30	1. Put up for Further SR after redacting the name of victim / informant and Relative from the Annesure. 2. Name of the victim / informant and relative need not be disclosed in connection with the Annex-1, Original affidavit, V.nama and kept in closed cover. .
4	D-CRLA/14960/2026	SURYAKANTA DWIBEDI	2026-05-30	1. page no.33 repeated after page no.34.2. Name of the informant, victim school/college with village address and relative reflected in the judge. vide annex.1 be kept in cover.
5	D-LAA/24179/2026	RAJKISHORE SWAIN	2026-05-30	Put up for further S.R after Valuation and C.Fee furnished in the Appeal Memo and Payment of C.Fee for computing the period of limitation.
6	D-CRLMC/14891/2026	BIDYADHAR PANDA	2026-05-30	1. As per annex.1 FIR copy not properly furnished.
7	D-LAA/24181/2026	RAJKISHORE SWAIN	2026-05-30	Put up for further S. R after Valuation and C.Fee Payable furnished in the Memo. of Appeal and Payment of D. C. Fee for computing the period of limitation.
8	D-WP(C)/24664/2026	TANMAY MISHRA	2026-05-30	Address of op-3 not correct.
9	D-WP(C)/23592/2026	PRONROY MOHANTY	2026-05-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
10	D-MSA/24340/2026	AMIT PRASAD BOSE	2026-05-30	Annex No-1 7 and 8 be corrected in the Index.
11	D-WP(C)/24791/2026	ASUTOSH ROUT	2026-05-30	1. Paragraph numbers not properly furnished in the petition. 2. Advertisement number not correctly furnished in para no.6. 3. Page no. 70 repeated twice.
12	D-BLAPL/15926/2026	HIMANSHU SEKHAR MISHRA	2026-05-30	1.Pending Lower Court case No. and Court name mentioned in petition not tally with the Rejection order. 2.Page No. 15 not legible.

13	D-CRLMC/15657/2026	BASANTA KUMAR DAS	2026-05-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after the name of victim/ informant and Relative from the petition and Annexure-1. 2. Name of the victim / informant and Family members need not be disclosed in connection with Annex-1 and kept in closed cover.
14	D-LAA/24349/2026	RABINDRANATH PRUSTY	2026-05-30	Vakalatnama properly stamped, Executed and accepted - No.Appellant-2 not executed the Vakalat. 1.Valuation and C.Fee Payable not Furnished in the Appeal Memo.Put up for further S.R after rectification and Payment of C.Fee for computing the period of limitation.
15	D-CRLA/15455/2026	ARIJEET MISHRA	2026-05-30	1. status of the appellant not furnished in C.T.. 2.comp lit address of appellant nos.1 to 7 not furnished.3. Name of the victim/ Informant reflected in page nos.9 and 48 be kept in cover.
16	D-CRLMC/15973/2026	JAYASINGH BEHERA	2026-05-30	1. As per index ,annexs. are not page mark and not annexs. marked . 2 . Advocate not signed in the prayer and not properly furnished and mentioning annexs. or. to be filed. After removal of defect further S.R. will be made.
17	D-WPCRL/12091/2026	SIDDHARTHA SAMAL	2026-05-30	ANNEXURES AND V.NAMA BE KEPT IN SEALED COVER.
18	D-WP(C)/23652/2026	SATYAJIT MUKHERJEE	2026-05-30	1. Page no.21 not legible.
19	D-WP(C)/23933/2026	DURGA PRASAD JENA	2026-05-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of father of the deponent in affidavit does not tally with cause title.
20	D-CONTC/24291/2026	ADV.	2026-05-30	I.I.C. Markat Nagar Pooice Station , Sector-7 C.D.A. CTC. to be Opp. party in this case . For further S.R.
21	D-ABLAPL/15873/2026	SANGRAM KESHARI ROUT	2026-05-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.Nama does not tally with cause title.
22	D-WP(C)/23945/2026	DURGA PRASAD JENA	2026-05-30	1. Page no.2 not correctly furnished in the petition.
23	D-ABLAPL/15871/2026	GOKULANANDA SAHU	2026-05-30	1. After page no.28 not properly rotate.2. Name of P.S. under Annexure-1 does not tally with Synopsis and petition.
24	D-ABLAPL/16104/2026	JYOTIRMAYA SAHOO	2026-05-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Welfare fee of Rs.50/- not paid in V.nama.

25	D- CONTC/23960/2026	ADV.	2026-05-30	At/Po and Dist . of opp party no. 3 not furnished in cause title.
26	D- BLAPL/15817/2026	SANDEEP RAJ PANDA	2026-05-30	1. Year of rejection order under Annexure-2 does not tally with cause title and prayer of the petition
27	D- ABLAPL/16107/2026	BYOMAKESH TRIPATHY	2026-05-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
28	D- ABLAPL/15923/2026	PRASANTA KUMAR ROUTRAY	2026-05-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.FEE RS .50/- TO BE PAID ON V.NAMA.
29	D- CONTC/17914/2026	PABITRA KUMAR NAYAK	2026-05-30	Wp(c) no. not furnished in reference certificate.
30	D- ABLAPL/16096/2026	BYOMAKESH TRIPATHY	2026-05-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner no.3 not executed in V.nama.
31	D- ABLAPL/15914/2026	SUSANTA KUMAR TRIPATHY	2026-05-30	1. Case no. in ref. certificate not tally with FIRs detail.2. Signature of petitioner no.9 in v.nama not tally with C.T
32	D- CONTC/17911/2026	PABITRA KUMAR NAYAK	2026-05-30	Wp(c) no. not furnished in reference certificate.
33	D- ABLAPL/15921/2026	TARA PRASAD MOHAPATRA	2026-05-30	.Receipt Showing Serv.copy To Vigilance not Filed.
34	D- CONTC/17905/2026	PABITRA KUMAR NAYAK	2026-05-30	i) wp(c) no. not furnished in Reference certificate
35	D- ABLAPL/16116/2026	JYOTIRMAYA SAHOO	2026-05-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Welfare fee of Rs.50/- not paid in V.nama.
36	D- ABLAPL/15919/2026	SUSANTA KUMAR TRIPATHY	2026-05-30	PAGE 11 AND 12 PARTIALLY LEGIBLE.
37	D- CONTC/18313/2026	PABITRA KUMAR NAYAK	2026-05-30	i)Wp(c) no. not mentioned in reference certificate.ii) Date of representation in index and Book mark not tally with annexure-2.
38	D- ABLAPL/15944/2026	SANTOSH KUMAR MAHANTY	2026-05-30	.Name Of The Filing Advocate Not In Capital Letters In The Petition
39	D- ABLAPL/12571/2026	MANAS KUMAR CHAND	2026-05-30	i)Address of the informant be redacted from page 8. ii) page no. 11 and 19 not legible.iii) Name of the lady in page 10 Sl. no. 12 and name of the informants(1 and 2) be redacted from page 11 and 12.iv) For further S.R.
40	D- BLAPL/14924/2026	BIPLABA P.B. BAHALI	2026-05-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				i) Annexure-4 marked in para-5 of the petition not correct.ii) Name and detail address of the informant be redacted from para-2 of page 2 , page23, top of the Page 26 27 28 29 30 and 31.iii) Page nos 36 to 41 not neat .iv) Annexure-1 and 2 be kept in sealed cover and xerox redacted copy of annexure to be filed. iv) For further S.R. after removal of defect. v)Petition not correctly addressed to Honorable Court
41	D-ABLAPL/15946/2026	RAKESH KUMAR MALLICK	2026-05-30	1) page nos. 13 to16 and 18 to 34 not legible.
42	D-ABLAPL/15902/2026	SMRUTI RANJAN ROUT	2026-05-30	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover
43	D-ABLAPL/16051/2026	RAJENDRA NARAYAN ROUT	2026-05-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Put up for further S.R.
44	D-ABLAPL/15988/2026	BRUNDABAN ROUT	2026-05-30	Name of the informant reflected in the petition be redacted . 2. Name with address of the informant/victim reflected in the FIR be kept in cover
45	D-ABLAPL/15903/2026	SANJAYA KUMAR PANIGRAHI	2026-05-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in declaration does not tally cause title.
46	D-CMP/24308/2026	SUDHANSU SEKHAR JENA	2026-05-30	14-NOT PROPERLY INDEXED. Page marking not correct in annexure-3 and Page nos.42 to47 not neat.Annexure-4 not mentioned.
47	D-ABLAPL/15933/2026	TARA PRASAD MOHAPATRA	2026-05-30	i) page no. 9 not neat and legible.
48	D-ABLAPL/15899/2026	JANMEJAYA KATIKIA	2026-05-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of the deponent in affidavit does not tally with declaration.
49	D-ABLAPL/15951/2026	UMA SHANKAR PATEL	2026-05-30	14-NOT PROPERLY INDEXED. Undertaking page wrongly marked as B instead of C.
50	D-ABLAPL/15958/2026	SURESH KUMAR JENA	2026-05-30	Page No.10-11 not legible.
51	D-ABLAPL/15959/2026	BARUNADITYA MOHAPATRA	2026-05-30	Name and details of Informant/relative mentioned in Annexure-1 need not be disclose and kept in closed envelop.
52	D-WP(C)/23654/2026	SUJAY SHANKER SINGHDEO	2026-05-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Dated not furnished in 4th line of the para no.4.
53	D-ABLAPL/15934/2026	PRASANTA KUMAR ROUTRAY	2026-05-30	i) Page no. 16 and 17 not legible. ii) Un redacted copy of annexure-2 be kept in sealed cover.iii) Redacted copy of annexure-2 be filed.iii) H.C. B.

				A. M. W. S. of Rs. 50/- not paid. iv) For further S.R. after removal of defect.
54	D-ABLAPL/15953/2026	VIVEKANANDA JENA	2026-05-30	1.P.S. case No. incorrectly mentioned in Synopsis. 2.Page No.18 not legible. 3.Signature of deponent/petitioner No.1 not tally with C.title as well as signature put in V.nama.
55	D-ABLAPL/16002/2026	HAREKRUSHNA DASH	2026-05-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Annexures-1 and 2 not properly page marked in Index.Put up for further S.R.
56	D-ABLAPL/15957/2026	DUSHMANTA KUMAR BISWAL	2026-05-30	Name and details of Informant/relative mentioned in Annexure-1 2 need not be disclose and kept in closed envelop.
57	D-ABLAPL/15940/2026	ASIT KUMAR JENA	2026-05-30	i) Page mark of index not tally with book mark.ii) Year of the C.T. case not correctly furnished in cause title.iii) year of the P.S. case not correct in prayer of the petition.
58	D-BLAPL/16013/2026	BISWAJIT MOHAPATRA	2026-05-30	1. Lower Court name where the case is pending mentioned in petition not tally with Rejection order. 2.Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
59	D-ABLAPL/16026/2026	ARUN KUMAR BEHERA	2026-05-30	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
60	D-ABLAPL/15930/2026	TARA PRASAD MOHAPATRA	2026-05-30	AGE OF THE DEPONENT IN DECLARATION NOT TALLY WITH AFFIDAVIT.2. PAGE NOS. 8 AND 9 PARTIALLY LEGIBLE
61	D-ABLAPL/15943/2026	SANJIB KUMAR BHANJADEO	2026-05-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
62	D-ABLAPL/15976/2026	SURYAKANTA DWIBEDI	2026-05-30	As per index page nos. 11 to 14 not page mark.
63	D-BLAPL/15904/2026	SMRUTI RANJAN ROUT	2026-05-30	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
64	D-ABLAPL/16091/2026	JYOTIRMAYA SAHOO	2026-05-30	1. Synopsis and Date chart not alphabetic paginated in Index
65	D-ABLAPL/16066/2026	RAJENDRA NARAYAN ROUT	2026-05-30	. Name of the victim / informant and Relative need not be disclosed in connection with Annex-1 and kept in closed cover.
66	D-CRLMC/15906/2026	RABI NARAYAN PANDA	2026-05-30	1.Certified copy of Annex-1 not filed.
67	D-ABLAPL/15967/2026	PRAKASH CHANDRA DASH	2026-05-30	Page No. 12-13 not legible in Redacted copy page(Memo of defect removal).
68	D-BLAPL/15931/2026	BYOMOKESH SAHOO-O-1988/99	2026-05-30	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
69	D-BLAPL/13684/2026	BIKRAM KESHARI RAJ	2026-05-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of trial court in synopsis and entire petition not tally with rej. order.

70	D-CRLA/14890/2026	ASUTOSH TRIPATHY	2026-05-30	Name of victim school and teachers name reflected in the judgement in page nos.18.19 and 45 be kept in cover.
71	D-WP(C)/21223/2026	IN PERSON	2026-05-30	As per Index pagination of Annexures are not made.2.List of date chart not alphabetically paginated list of dates maximum of three pages.Date chart not in proper format.Affidavit and declaration not proper.Put up for S.R. after rectification of above defects.
72	D-CRLA/15148/2026	PARTHA SARATHI DAS	2026-05-30	status of the appellant not furnished in C.T.
73	D-BLAPL/15898/2026	SATYA RANJAN MULIA	2026-05-30	1.P.S. case wrongly mentioned as No. 212/2015 instead of 212(27)/ 2015 in petition. 2.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
74	D-BLAPL/15682/2026	CHITTA RANJAN MISHRA	2026-05-30	1. As per prayer p.s. and C.T.no not mentioned in the rej. order.
75	D-WA/22475/2026	JIBAN RANJAN DASH	2026-05-30	Para no. not correctly furnished in grounds.
76	D-BLAPL/15915/2026	ANIRUDHA DAS	2026-05-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraphs not properly mentioned in declaration of affidavit.
77	D-WA/22481/2026	SOURAV DAS	2026-05-30	District not mention in cause title of appellant.
78	D-WA/22483/2026	DEBARAJ MOHANTY, A.G.A.	2026-05-30	i) Date chart not filed. ii) Synopsis not page mark in Index.
79	D-BLAPL/16097/2026	ASHOK KUMAR ROUT	2026-05-30	1. As per Index, Annexure-1 not properly placed on record.
80	D-BLAPL/16084/2026	BHARAT JALLI	2026-05-30	1. Rejection order not completely filed.
81	D-CRLMC/15858/2026	KAMIL RASHID	2026-05-30	1. Prayer of the CRLMC noty correctly furnished. 2. Page nos. 18 and 19 not legible.
82	D-BLAPL/16108/2026	BINOD KUMAR HATI	2026-05-30	1. C.Copy/Free copy of rejection order to be filed.
83	D-BLAPL/16110/2026	DEEPALI MOHAPATRA	2026-05-30	1. Date of order under Annexure-1 does not tally with para-1 of the petition.
84	D-CRLA/15985/2026	SURYAKANTA DWIBEDI	2026-05-30	Code Not correct. 1. P.S.case no. in index not tally with FIR. 2. Annex.1 not furnished in appeal memo para.2. 3.Name of the informant with address reflected in the FIR vide annex. 1 and2 be kept in cover.
85	D-LAA/24183/2026	RAJKISHORE SWAIN	2026-05-30	Put up for further S.R after Valuation and C.fee Payable furnished in the Memo. of Appeal and Payment of D.C.Fee for computing the period of limitation.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 30-05-2026 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.